

**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

COURT NO. : 1

23.01.2019

O.A./260/743/2013

PRAFULLA KUUMAR DASH
-V/S-
INCOME TAX

ITEM NO:31

FOR APPLICANTS(S) Adv. : Mr. J. M. Pattnaik

FOR RESPONDENTS(S) Adv.: Mr. S. Behera

Notes of The Registry	Order of The Tribunal
	<p>Learned counsel for the applicant filed a memo for withdrawal of O.A since relief prayed for the applicant have been granted by the Department.</p> <p>Mr. S. Behera, Ld. counsel for the respondents submitted that he has obtained instruction from the department that the submission is true, which is made by the applicant.</p> <p>In view of the above submission made by the learned counsels, the O.A is disposed of as infructuous.</p> <p>(SWARUP KUMAR MISHRA) MEMBER (J)</p> <p>(GOKUL CHANDRA PATI) MEMBER (A)</p>